

11


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 77/9/HDB/2018
NAME OF THE COMPANY	Ind-Barath Power Gencom Ltd
NAME OF THE PETITIONER(S)	Sakthi Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Power Gencom Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. Mohan Rao	Adv.	9848559322	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad	Advocate	9440234070	

ORDER

Counsel for operational creditor is present.

Counsel for corporate Debtor is present.

Time requested on the ground that talks of settlement is going on between the parties.

List it finally to report ^{either} it for settlement or to proceed with the matter.

List it on 26.09.2018.


Member(Judl)

Pavani